

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1228

ANSWERED ON:18.07.2014

. SALT PAN LANDS IN MUMBAI

Somaiya Dr. Kirit

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether any Memorandum of Understanding (MoU) has been signed between Union Government and Government of Maharashtra for development of salt pan land in Mumbai;
- (b) if so, the details thereof;
- (c) the progress made in this regard along with the present status thereof;
- (d) whether the Government of Maharashtra has recently issued any order regarding reversion of ownership of salt pan lands; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): No, Madam. No Memorandum of Understanding has been signed by the Department of Industrial Policy and Promotion with the Government of Maharashtra for development of salt pan lands in Mumbai.

(b) & (c): Does not arise.

(d): Yes, Madam.

(e): The District Collector, Mumbai Suburban District, Government of Maharashtra has issued an order dated 4th January, 2014 in respect of about 2978 acre of Central Government salt pan lands in various villages of Mumbai Suburban District as belonging to the State Government. The Salt Commissioner's Organisation has filed an appeal against the said order before Divisional Commissioner, Konkan Division which is pending.